

9

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/111/2016

NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another

NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others

UNDER SECTION : 111, 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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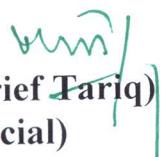
REPRESENTATION BY WHOM

for Petitioners	counsel for Petitioners	
Praveen N		
Shwetha V		
Keerthi K		
T. V. P. Saivihari	Counsel for R1 - R4	T. V. P. Saivihari
Harishankar Mai		
Adithya Reddy	Counsel for R5 & R6	Adithya Reddy

ORDER

Shri T K Bhaskar, counsel for petitioners present. Shri T V P Saivihari, counsel for R1 to R4 and Shri Adithya Reddy, counsel for R5 & R6 are present. Counsel for R5 & R6 prayed time for filing counter. Time extended at request.

Put up on 24.03.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)